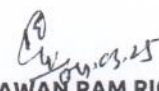


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF FEBRUARY 2025**

Sl. No.	Nature	Opening balance as on 01.02.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 28.02.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	39	0	1		1			3	3	37	3
2	WA	170	69	1		70			75	75	165	
3	WPC	10895	469	8		477	4		769	773	10599	171
4	WPL	1223	13			13	1		38	39	1197	12
5	WPS	16486	613	14		627	5		802	807	16306	269
6	WPT	760	14		1	15			27	27	748	9
7	WPCR	100	50			50			46	46	104	2
8	WPPIL	130	10			10			6	6	134	
9	WP 227	1784	77	4		81			95	95	1770	17
10	WPHC	1	0			0			1	1	0	
A	TOTAL (1 to 10)	31588	1315	28	10	1344	10	0	1862	1872	31060	483
1	FA	2942	24	5		29	3		20	23	2948	12
2	FAM	247	1	1		2	1		5	6	243	6
3	FA(MAT)	791	43	2		45			16	16	820	1
4	SA	6466	44	14		58	1		23	24	6500	16
5	MA	432	15	4		19			18	18	433	9
2	MAC	10267	244	14		258	10		42	52	10473	24
7	CR	248	24	2		26	2		57	59	215	5
8	MCC	460	107	1		108	1		116	117	451	3
9	COMP APPEAL	3	0			0			2	2	1	2
10	COMP PET	11	0			0				0	11	
11	EP	12	0			0				0	12	
12	TPC	71	19			19	1		31	32	58	
13	CONT	732	126	1		127	1		99	100	759	1
14	ITA	0				0				0	0	
15	ARBA	261	8			8			2	2	267	1
16	ARBAP	12				0				0	12	
17	ARBR	40				0			11	11	29	
18	TAXC	414	11			11			35	35	390	
19	REVP	142	23			23			15	15	150	
20	CVLREF	0				0				0	0	
B	TOTAL (1 to 19)	23551	689	44	0	733	20	0	492	512	23772	80
TOTAL (A+B)		55139	2004	72	10	2077	30	0	2354	2384	54832	563
MAIN CRIMINAL CASES												
1	CRREF	2	0			0			1	1	1	
2	CRA	14405	198			198			414	414	14189	208
3	CRR	5537	131	1		132	3		154	157	5512	55
4	MCRC	493	744	2		746	1		714	715	524	
5	MCRCA u/s 482 B.N.S.S.	43	112			112			108	108	47	
6	CONTR	2	0			0			0	0	2	
7	CRMP	4069	337	7		344	4		432	436	3977	62
8	TPCR	12	1			1	1		3	4	9	
9	ACQA	3790	61	5		66	2		55	57	3799	23
C	TOTAL (1 to 9)	28353	1584	15	0	1599	11	0	1881	1892	28060	348
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		83492	3588	87	10	3676	41	0	4235	4276	82892	911
PENDENCY INCREASE/ DECREASE		83492	DECREASE (-600)								82892	

Over 5 Years Pendency as on 01.02.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 28.02.2025	Over 5 Years Decrease Pendency during the month
31211	54	911	30354	-857


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)